

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1131/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE PARTIES: Ocean Masters LLC.
 V/s.
 Varun Global Ltd.

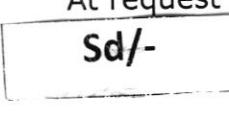
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Vishal Jathas 9/b India Law Alliance	Advocate for Operational Creditors	

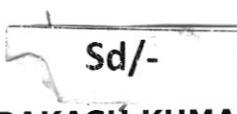
ORDER

CP No.1131/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 20.2.2018.

 Sd/-

V. NALLASENAPATHY
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)